

**THE HIGH COURT OF MEGHALAYA:
SHILLONG**

NOTICE

NO.HCM.III/166/2019-Judl./Part-I/564

Dated Shillong, the 11th February, 2026

It is hereby notified for the information of all concerned that:-

<u>On 12th February, 2026,</u>	
Hon'ble the Chief Justice and Hon'ble Mr. Justice W. Diengdoh	In addition to Their Lordships' list and determination, shall take up urgent matters, if any, from the list and determination of DIVISION BENCH-II.
Hon'ble Mr. Justice B. Bhattacharjee	In addition to His Lordship's list and determination, shall also take up urgent matters, if any, from the list and determination of Hon'ble Mr. Justice H.S. Thangkhiew.

It is further notified that the Division Bench comprising Hon'ble the Chief Justice and Hon'ble Mr. Justice H.S. Thangkhiew, the Division Bench comprising Hon'ble Mr. Justice H.S. Thangkhiew and Hon'ble Mr. Justice B. Bhattacharjee, and the Single Bench of Hon'ble Mr. Justice H.S. Thangkhiew will not sit on the said date.

By Order,

JOINT REGISTRAR (LISTING)

Dated Shillong, the 11th February, 2026

Memo NO.HCM.III/166/2019-Judl./Part-I/564-A

Copy to: -

1. The Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of Her Ladyship.
2. The P.S. to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
3. The P.S. to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
4. The P.S. to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
5. The P.S. to Advocate General/Addl. Advocate General, Meghalaya, Shillong for favour of kind information.
6. The P.A. to Registrar General, High Court of Meghalaya, Shillong for favour of kind information.
7. The Registrar (Judicial Service) -cum- CPC, High Court of Meghalaya, Shillong for favour of kind information.
8. The Deputy Solicitor General/Central Government Counsel, High Court of Meghalaya, Shillong for favour of kind information.
9. The President/Secretary, High Court Bar Association, Shillong for favour of kind information.
10. All Court Masters/Court Officers concerned for information and necessary action.
11. The System Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
12. Notice Board.
13. Office File.

JOINT REGISTRAR (LISTING)